

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT II**

IA.No.2982/2021

IN

IA 2524/2020

IN

CP(IB)4258/MB/C-II/2019

Under Rule 11 of the National Company Law
Tribunal Rules, 2016

**Application under Section 60(5) of the
Insolvency & Bankruptcy Code, 2016**

.... Applicant

In the matter of

**Piramal Capital & Housing Finance Limited
(Formerly known as Dewan Housing
Finance Corporation Limited**

601, 6th Floor, Piramal Amiti Bldg, Piramal
Agastya Corporate Park, Kamani Junction,
LBS Marg, Kurla West Mumbai MH 400070

...Applicant

V/s

Kapil Wadhawan & Ors.

an Indian Inhabitant, Ex-Chairman and
Managing Director of Dewan Housing Finance
Corporation Ltd. having its address at

- i) 23, Sea View Palace Pali Hill, Bandra
(West) Mumbai- 400050.
- ii) 13th, 14th. 15th and 16th Floor, DB Breeze,
Khar (West), Mumbai- 400 052.

Presently in judicial custody

Taloja Central Jail, Inampuri, Taloja, Navi
Mumbai, Maharashtra- 410208

...Respondents

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT II
IA.No.2982/2021 In IA.No.2524/2020
In CP(IB)4258/MB/C-II/2019

**In the matter of
Administrator of Dewan Housing Finance
Corporation Limited**

.... Applicant

V/s

Bank of Baroda & Ors.

..... Respondents

In the matter Between

Reserve Bank of India

... Financial Sector Regulator

V/s

Dewan Housing Finance Corporation Limited

**... Erstwhile Corporate Debtor/
Financial Service Provider**

Order delivered on: 09.02.2023

Coram:

Hon'ble Member (Judicial) : Justice P. N. Deshmukh (Retd.)

Hon'ble Member (Technical) : Mr. Shyam Babu Gautam

Appearances:

For the Applicant : Ms. Chitra Rentala, Advocate

For the Respondent : Sr. Counsel, Mr. JP Sen
a/w Mr. Vishesh Malviya

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT II

IA.No.2982/2021 In IA.No.2524/2020
In CP(IB)4258/MB/C-II/2019

ORDER

Per: CORAM

1. The present Application IA 2982 of 2021 has been filed by the Applicant seeking amendment of the memorandum of parties in the IA 2524 of 2020 and all necessary consequential amendments to the IA 2524 of 2020.
2. The Applicant has also prayed to substitute its name “Piramal Capital & Housing Finance Limited” to be substituted in place of the erstwhile Administrator, Mr. Subramaniakumar.
3. The similar issue has been dealt in the IA 2852 of 2021. In view of the same, the present Application IA 2982 of 2021 is allowed and disposed of.

Sd/-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE P.N. DESHMUKH
MEMBER (JUDICIAL)**